

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-04-2024 AT 10:30 AM**

**CP No.393/241/HDB/2020
AND
CA 16/2021 in CP No.393/241/HDB/2020
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Neera Agarwal & 2 others

...Petitioner

AND

Giri Road Lines and Commercial Trading
Pvt Ltd &16 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.393/241/HDB/2020

Learned PCS Ms Devangi, for petitioner present through Video Conference.
Learned Counsel Ms Rithika Reddy, for respondent 1,5 and 6 present through
Video Conference.

Matter adjourned to 02.05.2024.

CA 16/2021

Learned Counsel Ms Rithika Reddy, for applicant present through Video
Conference.

For hearing, matter adjourned to 02.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)